	Annexure 5													
	Name of the	Corporate debtor: M/s. Karvy	v Data Manag	ement Services I	imited ; Date	e of comme	ncement of	CIRP: 15.	09.2023; L	ist of Credi	itors as on : 22.1	0.2024		
			-	List of opera	tional credit	ors (work	men)							
S No	Name of authorized representative if any	Name of workmen	Details of claims received		Details of claim admitted				Amount of Continge	Amount of any mutual	Amount of claim under verification	Amount of Claim Not	Remarks if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC if applicabl e		dues, that may be set off		Admitted		
				NIL										